

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 798
TO BE ANSWERED ON 20.07.2017

**REIMBURSEMENT TO SHORT TERM COOPERATIVE CREDIT INSTITUTIONS
UNDER MGNREGS**

798. COL. SONARAM CHOUDHARY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that Short Term Cooperative Credit Institutions are not being reimbursed the administrative and other expenses incurred by them for making payment to workers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or an amount equal to 2 per cent of the total amount paid to workers under MGNREGS and if so, the details thereof;
- (b) whether the Government proposes to make reimbursement to Short Term Cooperative Credit Institutions in various States including Rajasthan and if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): As per the guidelines issued by Department of Expenditure, transaction charges and cash-out incentives in respect of DBT transactions under MGNREGA routed through the National Payment Corporation of India (NPCI) are considered by the Ministry for reimbursement.
